

have reported that at the time of closure of the Bombay branch of Bank of Credit and Commerce International (Overseas) Ltd.; and deposits (other than bank deposits) stood at Rs. 285 crores.

(b) No deposits have been repaid so far.

(c) The Bank is under liquidation. The provisional liquidator has taken steps to recover the dues na densure that the depositors receive their money back to the maximum extent possible.

#### LIC Divisional Office in Karnataka

2955. SHRI C.P. MUDALA GIRIYAPPA:  
SHRI K.H. MUNIYAPPA:

Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to set up a Divisional Office of the Life Insurance Corporation of India in "Up Ghat" area in Karnataka;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

(c) Keeping in view various factors such as area under control of the existing Divisional Office, number of branches supervised, business potential, premium income, economic viability, availability of infrastructure etc., the opening of a new Divisional Office in Up Ghat area in Karnataka is not considered viable for the present.

#### Export of Arecanut

2956. SHRI C.P. MUDALA GIRIYAPPA:  
Will the Minister of COMMERCE be pleased to state:

(a) the quantity of arecanut exported during the last three years;

(b) the share of Karnataka therein; and

(c) the steps proposed to be taken by the Government to increase the export of arecanut?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The quantity of arecanut exported during the last three years is as under:

(Qty: in kilograms  
Value: in Rs.)

	Qty.	Value
1988-89	99171	1424787
1989-90	1000	27000
1990-91	Nil	Nil

(b) State-wise statistics are not maintained.

(c) Export of arecanut is freely allowed without any export licence formalities.

#### Licences of Coffee Merchants

2957. SHRI C.P. MUDALA GIRIYAPPA:  
Will the Minister of COMMERCE be pleased to state:

(a) whether there is a demand to cancel the licences of coffee merchants;

(b) if so, the reaction of the Government thereto;